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Title: Requests the Government to inquire and ask for the report from Assam State Government in the matter of killings of innocent people by unidentified assailants and to review the law and order situation in the State.

SHRI P.S. GHATOWAR (DIBRUGARH): Thank you Mr. Chairman.

I want to draw the attention of the Government to a very serious matter. Sir, everybody knows about the collapse of law and order situation in Assam. During the last several months, more than 50 innocent people were killed by unidentified killers all over Assam, and particularly in my Constituency.

On the 8th of this month, three groups of people in the broad day light went to three places with AK-47 and AK-56 and they struck. In one family, they killed a young boy. When the father and mother of that boy came out on hearing the shot of the gun, they were also shot dead. In another family, a eighty year old father and a seventy year old mother were also killed. In other places also, innocent people were killed. They were said that they were supposed to be the relatives of the underground element.

Sir, it is a very inhuman act. All these things are happening in Assam with the connivance of the State government. We would like to know how the State Government is allowing these unidentified killers to move with AK-47 and AK-56 and kill people. When the police goes there, they only recover the empty bullets and empty shell of AK-47. No arrest was made so far. Nobody was arrested. This situation is going on. They have given licence to some of the unidentified killers to go round the State and kill people as they like. It is a very serious situation. Nowhere in the country, such a situation is there.

I would urge upon the Central Government to inquire and ask for a report from the State Government. All these news have been covered in all the national newspapers. The Government has to take some action. Otherwise, they will say that such and such person is related to ULFA and go on killing people. Nobody was arrested till today. This type of killing is going on. It is a very serious situation. It is a shame on the part of the State Government and the law and order situation is very bad in the State.

The Central Government cannot keep mum and they must call for the report from the State Government as to how all these things are happening.

Under the Arms Act, no person is allowed to carry AK-47 and AK-56. It is becoming a daily affair in Assam. I draw the attention of the hon. Minister to this situation and I request him to react on this matter.

MR. CHAIRMAN : Shri Handique, are you supporting him?

SHRI RAM NAIK : Mr. Chairman, Sir, I will convey the feelings of the hon. Member to the hon. Home Minister.

*m03

SHRI RAJESH PILOT (DAUSA): Sir, there was a debate in the House on the North East situation and the hon. Home Minister gave a statement here. Even yesterday, in the CISF function, he has said that internal security is improved now. Even yesterday, he has said this. He gave an assurance in the House that he would send an all-party delegation from the House, if need be, to visit all the States.

North East is very serious today. The Government has to take some action. The Home Minister gave a commitment here that he would send a small delegation of all the parties to assess the situation. Nothing has been done for the last three months. So, I would request the Minister of State in the Ministry of Parliamentary Affairs to convey to the Home Minister that he should take his commitment seriously.

SHRI RAM NAIK: Sir, the feeling of Shri Rajesh Pilot also will be conveyed to the Home Minister. ... (Interruptions)

SHRI RAJESH PILOT : You convey to him the feeling of the whole House. ... (Interruptions)

*m04

SHRI BIJOY HANDIQUE (JORHAT): Sir, we are intrigrated to find out as to who are these unidentified killers. Even the Government gives an explanation that they are the unidentified assailants. How can it be? That means, with the knowledge of the Government these unidentified assailants are operating and creating a reign of terror in the whole State. They are killing common people and even those people who are distantly related to the terrorists in this way. There should be a Government inquiry into this. ... (Interruptions)